

GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO.4658
ANSWERED ON 22.04.2015
RESERVATION OF SC/ST IN TEACHING AND NON TEACHING STAFF
Nayak Shri B.V.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- whether the Government maintains record of the number of teaching staff belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) separately in private and Government-aided schools and colleges;
- if so, the details of the percentage/ fraction of teachers belonging to SC and ST categories out of the total number of teachers and other non-teaching staff in private and Government-aided schools and colleges;
- if not, the reasons therefor; and
- the steps taken to increase the representation of SCs and STs in teaching staff?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN RANI)

(a) to (c) Education is in the concurrent list of the Indian Constitution and school administration is largely with the State Governments. Therefore, number of SC & ST teachers in private schools is not maintained by the Government of India. However, the Government maintains record of the number of teaching staff belonging to SC & ST in Kendriya Vidyalaya and colleges. The percentage of teachers and non-teaching staff belonging to SC/ST categories, out of total number of teachers & non-teaching staff is as follows:

Respective Vidyalaya: Teaching and Non-Teaching Staff as on 31.11.2014

Total No. of sanctioned employees	Total no. of SC ST	No. of SC	No. of ST	Percentage
in-position	in-position	in-position	in-position	
5597	4327	810	1476	5.88

Colleges	SC	ST	Percentage	
Teaching Staff	Non-Teaching Staff			
2011-12	7.07	2.05	12.49	1.92
2012-13	6.72	2.02	12.16	2.95
2013-14	6.74	2.01	11.78	3.34

The UGC has since requested all the Universities for (i) strict compliance of reservation policy, (ii) display of reservation roster on University website and (iii) filling up of remaining identified backlog vacancies for SC/ST/BC as on 1.11.2008 and Persons with Disabilities as on 15.11.2009 failing which UGC would be constrained to withhold the grant particularly non-plan (non salary) grant.